National Company Law Tribunal Allahabad Bench

CPNO. 179/ALD | 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 15.02.2018**

NAME OF THE COMPANY: Vedanta Inform - Engineering Put Ltd SECTION OF THE COMPANIES ACT/1 & B CODE: 252(3) of the Companies act of 2013.

1. Shahsol Kargons Adv. Representation Signature
2. Readach sign sude Cac ROC Pradach

C.P.No. 179/ALD/2017

Shri Shahid Kazmi, advocate for the petitioner. Shri Pradip Singh Sisodia, proxy for Krishna Dev Vyas, CGSC representing the ROC Kanpur.

The arguments of petitioner side are heard and is continued. The petitioner is further directed to clarify the amount deposit / transaction held in the company Bank Account between the period 8.11.2016 to 31st December, 2016 by way of statement.

The matter to be listed on 28th February, 2018.

Date: 15/02/2018

Typed by Jyoti (Stenographer)

H.P. Chaturvedi, Member(Judicial)

Sd-